

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO. 1386
ANSWERED ON – 30/07/2026

IMPLEMENTATION OF E-COURTS MISSION MODE PROJECT IN RAJASTHAN

1386 # SHRI NEERAJ DANGI:

Will the Minister of *Law and Justice* be pleased to state:

- (a) the major reasons for delay in implementation of e-Courts Mission Mode Project in Rajasthan;
- (b) whether Government has the district-wise details of the progress achieved so far in the State as compared to the targets prescribed and If so, the details thereof;
- (c) the number of district and subordinate courts in the State in which facilities such as e-Filing, virtual hearings, digital records management and video conferencing are fully operational; and
- (d) whether Government has prescribed any revised time-frame for completion of pending works under e-Courts Mission Mode Project there and if so, the likely date of completion of the Project?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a): The e-Courts Mission Mode Project is being implemented in the State of Rajasthan under the guidance, supervision, and monitoring of Department of Justice, Government of India in coordination with eCommittee, Supreme Court of India. As per the information provided by the eCommittee, Supreme Court of India, the High Court of Rajasthan has been taking all necessary administrative and technical measures to ensure the effective implementation of the Project in accordance with the prescribed guidelines and timelines.

Various components of the Project, including Information and Communication Technology (ICT) infrastructure, Case Information System (CIS), video conferencing facilities, e-Filing, eSewa Kendra and other initiatives, are implemented in systematic manner. The progress

of the Project is regularly monitored, and continuous coordination is maintained with all stakeholders to ensure the successful implementation of the Project and to strengthen judicial service delivery through the effective use of ICT.

(b): District-wise implementation status of eCourts Project for different ICT initiatives is enclosed at **Annexure-I**.

(c): e-Filing facility is operational in 1471 courts. Virtual hearings/video conferencing facility is operational in 1376 courts. Scanning and Digitization of judicial records is operational in 1425 courts.

(d): The eCourts Project Phase III was initiated in 2023 for a period of 4 years till March 2027. No revised time-frame has been prescribed, so far.

Annexure- I**STATEMENT REFERRED TO IN REPLY OF RAJYA SABHA UNSTARRED QUESTION NO. 1386 FOR 30.07.2026 REGARDING IMPLEMENTATION OF E-COURTS MISSION MODE PROJECT IN RAJASTHAN**

District-wise implementation status of eCourts Project in State of Rajasthan:

S. N.	Name of Court	CIS Implementation	Availability of VC Facility	eSummons (NSTEP & TWARIT)	eFiling and ePay	Scanning & Digitization	ICJS*	eSewa Kendra	Solar	Hardware installation in Court complex and Court
Target		(Y/N)	(Y/N)	(Y/N)	(Y/N)	(Y/N)	(Y/N)	92	109	(Y/N)
1	Ajmer	Y	Y	Y	Y	Y	Y	1	2	Y
2	Alwar	Y	Y	Y	Y	Y	Y	-	-	Y
3	Barmer	Y	Y	Y	Y	Y	Y	2	-	Y
4	Banswara	Y	Y	Y	Y	Y	Y	1	2	Y
5	Baran	Y	Y	Y	Y	Y	Y	1	7	Y
6	Bharatpur	Y	Y	Y	Y	Y	Y	-	-	Y
7	Bhilwara	Y	Y	Y	Y	Y	Y	-	4	Y
8	Bikaner	Y	Y	Y	Y	Y	Y	2	2	Y
9	Bundi	Y	Y	Y	Y	Y	Y	8	5	Y
10	Chittorgarh	Y	Y	Y	Y	Y	Y	5	10	Y
11	Churu	Y	Y	Y	Y	Y	Y	1	2	Y
12	Dausa	Y	Y	Y	Y	Y	Y	2	1	Y
13	Dholpur	Y	Y	Y	Y	Y	Y	-	1	Y
14	Dungarpur	Y	Y	Y	Y	Y	Y	-	4	Y
15	Hanumangarh	Y	Y	Y	Y	Y	Y	2	3	Y
16	Jaipur District	Y	Y	Y	Y	Y	Y	1	5	Y
17	Jaipur Metro I	Y	Y	Y	Y	Y	Y	2	4	Y
18	Jaipur Metro II	Y	Y	Y	Y	Y	Y	1	1	Y
19	Jaisalmer	Y	Y	Y	Y	Y	Y	-	3	Y
20	Jalore	Y	Y	Y	Y	Y	Y	1	-	Y
21	Jhalawar	Y	Y	Y	Y	Y	Y	-	3	Y
22	Jhunjhunu	Y	Y	Y	Y	Y	Y	1	-	Y
23	Jodhpur District	Y	Y	Y	Y	Y	Y	1	-	Y
24	Jodhpur Metro	Y	Y	Y	Y	Y	Y	2	1	Y
25	Karauli	Y	Y	Y	Y	Y	Y	-	1	Y
26	Kota	Y	Y	Y	Y	Y	Y	2	4	Y
27	Merta	Y	Y	Y	Y	Y	Y	-	2	Y
28	Pali	Y	Y	Y	Y	Y	Y	1	5	Y

S. N.	Name of Court	CIS Implementation	Availability of VC Facility	eSummons (NSTEP & TWARIT)	eFiling and ePay	Scanning & Digitization	ICJS*	eSewa Kendra	Solar	Hardware installation in Court complex and Court
Target		(Y/N)	(Y/N)	(Y/N)	(Y/N)	(Y/N)	(Y/N)	92	109	(Y/N)
29	Pratapgarh	Y	Y	Y	Y	Y	Y	1	1	Y
30	Rajsamand	Y	Y	Y	Y	Y	Y	2	3	Y
31	Sawai Madhopur	Y	Y	Y	Y	Y	Y	1	3	Y
32	Sikar	Y	Y	Y	Y	Y	Y	2	3	Y
33	Sirohi	Y	Y	Y	Y	Y	Y	-	2	Y
34	Sri Ganganagar	Y	Y	Y	Y	Y	Y	1	2	Y
35	Tonk	Y	Y	Y	Y	Y	Y	1	3	Y
36	Udaipur	Y	Y	Y	Y	Y	Y	-	3	Y
37	Beawar	Y	Y	Y	Y	Record of these newly created judgeships is still available at old Judgeship.	Y	1	2	Y
38	Balotra	Y	Y	Y	Y		Y	-	2	Y
39	Khairthal-Tijara	Y	Y	Y	Y		Y	2	2	Y
40	Kotputli-Behrur	Y	Y	Y	Y		Y	1	3	Y
41	Deedwana-Kuchaman	Y	Y	Y	Y		Y	1	1	Y
42	Deeg	Y	Y	Y	Y		Y	-	-	Y
43	Phalodi	Y	Y	Y	Y		Y	-	-	Y
44	Salumbar	Y	Y	Y	Y		Y	-	1	Y
Total								50	103	

(Source: eCommittee, Supreme Court of India)

ICJS*: INTER-OPERABLE CRIMINAL JUSTICE SYSTEM